

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-518**  
IB-1587/ND/2019  
IA/5077/2020, IA/1512/2021

**IN THE MATTER OF:**

M/s. JC Enterprises Pvt. Ltd.

**.....Applicant**

**Vs.**

M/s. M.K.S Oil Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC CIRP

**Order delivered on 23.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

For the PNB : Ms. Rachita Garg, Mr. Agam Rajput, Ms. Preeti  
Chauhan, Advs.

For the RP : Mr. Siddharth Banthia, Mr. Sarim Khan, Advs.

**ORDER**

Due to paucity of time, the matter is listed on **05.09.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**